

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 99(ND)/2011
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017


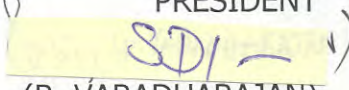
NAME OF THE COMPANY: **Sh. B. N. Mehta**
V/s.
M/s. PGT Components Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Sameer Kalia		} ADV Petitioners	Sameer Kalia
2.	Ms. Sameer Gogia			
3.	GAURAV KUMAR SINGH		} Adv. R-2	G.K. Singh
4.	NARESH TANEJA			

ORDER

The parties have not been able to settle despite the last order passed, the matter is posted for hearing today. However, on account of time constraint today the arguments shall be heard on 28.03.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(R. VARADHARAJAN)
MEMBER (J)